

# HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as on 28.02.2022**

Cases	Total pendency at the beginning of February,2022 (Civil-Criminal)	Institution during the month of February,2022 (Civil - Criminal)	Total disposal during the month of February,2022 (Civil- Criminal)	Pendency at the end of February,2022 (Civil- Criminal)
1. WRIT PETITION	86 02	03 -	06 -	83 02
2. APPEAL	19 18	- 02	01 -	18 20
3. RSA	14 -	01 -	-- -	15 -
4. FAO	03 --	- -	- -	03 -
5. CONTEMPT	02 --	-- -	-- -	02 -
6. MISC.CASES	- 05	-- 01	-- 03	- 03
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	- -	- -	- -	- -
10. BAIL APPLICATION	- -	- --	- --	- -
11. MAC APPEAL	11 -	- -	- -	11 -
12. REVIEW	01 -	01 -	-- -	02 -
13. REVISION	04 08	-- -	01 -	03 08
14. MAT APPEAL	01 -	-- --	- -	01 -
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- 01	- -	- -	- 01
17. ARBITRATION PETITION/APPEAL	04 -	01 -	- --	05 -
18. S.A.O.	- -	-- -	- -	- -
19. REFERENCE	- -	-- --	-- -	- -
20. C.O.	02 -	- -	- -	02 -
21. TAX APPEAL	02 -	- -	-- -	02 -
22. Ex.P.	- -	-- -	- -	- -
23. SP.APPEAL	- -	-- -	- -	- -
<b>GRAND TOTAL</b>	<b>149 34</b>	<b>06 03</b>	<b>08 03</b>	<b>147 34</b>



Prepared by:  
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Gangtok

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